

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA

UNSTARRED QUESTION NO.1200
TO BE ANSWERED ON 07.12.2015

Check on Incidents of Ragging

1200. SHRI M. MURALI MOHAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has received a number of complaints from the parents/students/schools/colleges regarding rising incidents of ragging in various schools/colleges/central universities/Indian Institutes of Technology (IITs)/Indian Institutes of Management (IIMs) and other educational institutions in various parts of the country;
- (b) if so, the number of such cases reported during the last three years and the current year, State-wise along with the cases of suspended students;
- (c) whether stringent action is being taken by the Government against the erring students to prevent such incidents in future; and
- (d) if so, the details thereof?

A N S W E R

**MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)**

(a): Yes, Madam.

(b): Details are attached (Annexures-I & II).

(c)&(d): To address the issue of ragging in Higher Educational Institutions, the University Grants Commission (UGC) has brought out the UGC Regulations on Curbing the Menace of Ragging in Higher Educational Institutions, 2009. These regulations are to be followed by all Higher Education Institutions.

Annexure-I

Yearly State-wise Complaints

State	2012	2013	2014	2015	Total
Andaman & Nicobar	0	0	0	0	0
Andhra Pradesh	11	14	21	11	57
Arunachal Pradesh	0	1	0	0	1
Assam	4	15	8	7	34
Bihar	27	33	39	21	120
Chandigarh	0	1	0	1	2
Chhatisgarh	4	4	7	8	23
Dadra & Nagar Haveli	0	0	0	0	0
Daman & Diu	0	0	0	0	0
Delhi	3	10	7	7	27
Goa	0	0	0	1	1
Gujarat	2	12	14	10	38
Haryana	5	9	7	5	26
Himachal Pradesh	3	5	3	4	15
Jammu & Kashmir	3	6	7	2	18
Jharkhand	14	24	13	17	68
Karnataka	10	23	20	23	76
Kerala	18	25	17	26	86
Lakshadweep	0	0	0	0	0
Madhya Pradesh	32	80	75	45	232
Maharashtra	15	27	41	17	100
Manipur	0	1	1	0	2
Meghalaya	0	1	0	1	2
Mizoram	0	0	0	1	1
Nagaland	0	0	0	0	0
Orissa	44	71	32	28	175
Pondicherry	0	4	7	3	14
Punjab	12	12	12	8	44
Rajasthan	19	39	28	16	102
Sikkim	0	1	0	0	1
Tamil Nadu	17	32	32	23	104
Telangana	0	0	3	5	8
Tripura	4	4	4	1	13
Uttar Pradesh	85	94	80	48	307
Uttarakhand	6	11	13	7	37
West Bengal	38	81	54	51	224
Grand Total	376	640	545	397	1958

Annexure-II

State-wise Statistics of Cases where Punishment was Suspension

State	In 2012	In 2013	In 2014	In 2015	Total
ANDHRA PRADESH	0	1	3	2	6
ASSAM	0	0	0	1	1
BIHAR	0	0	1	1	2
CHHATISGARH	0	0	0	1	1
DELHI	0	1	0	0	1
GUJARAT	0	0	1	0	1
HARYANA	0	1	0	2	3
JHARKHAND	0	0	0	3	3
KARNATAKA	1	0	1	4	6
KERALA	0	1	3	6	10
MADHYA PRADESH	0	2	7	5	14
MAHARASHTRA	0	0	2	1	3
ORISSA	0	2	3	4	9
PUNJAB	0	0	0	2	2
RAJASTHAN	0	1	2	3	6
TAMIL NADU	1	0	9	3	13
TRIPURA	0	0	1	0	1
UTTAR PRADESH	2	0	7	7	16
UTTARAKHAND	0	0	1	0	1
WEST BENGAL	0	3	3	12	18
Total	4	12	44	57	117